- (b) No, Sir. But an Andhra student— Shri U. Subha Rao-did commit suicide on 14.6.1970 for personal, domestic reasons.
- (c) Yes, Sir. A statement giving the required information is attached.
- (d) No, Sir. The Government of India insists on all scholars executing a bond before they proceed abroad, which *inter alia* prohibits them from contracting a marriage with a foreign national without the prior approval of this Government. This acts as a check on unsuitable marriages.

Statement

- (a) 1. Shri A. S. Deshpande
 - 2. Shri S. K. Desai
 - 3. Shri B. M Ray
 - 4. Shri Gauri Kante Handique
 - 5. Shri S. Majumdar
 - 6. Shri S. K. Nag
 - 7. Shri D. A. N. Murty
 - 8. Shri H. K. Basu
 - 9. Shri S. C. Phakka
 - 1. Shri H. C. Upretti
 - 11 Shri B. P. Bandyopadhyaya
 - 12. Shri P. C. Chaubey
 - 13. Shri K. W. Rekhade
 - 14, Shri S N. Prashar
 - 15. Shri B. T. Salin
 - 16. Shri T. C. Bhattacharya
 - 17. Shri Lajpat Rai
 - 18. Shri B. B. Huria
 - 19. Shri V. K. Batra
 - 20, Shri S. K. Sangar
 - 21. Shri R. K. Sharma 22. Shri S. C. Duggal
 - 22. Suri S. C. Duggai
 - 23. Shri D. P. Verma
 - 24. Shri Vidyapati Ram
 - 25. Shri B. S. Gupta
 - 26. Shri Satish Kumar Kalra
 - 27. Shri Prem Kumar
- (c) GERMAN DEMOCRATIC REPUBLIC
 - 1. Shri V. P. Gupta
 - 2. Shri P. K. Pandey
 - 3. Dr. A. K. Anwikar
 - 4. Shri T. P. Gopalan Nair

CZECHOSLOVAKIA

1. Shri K. Vishwanath

Special cell at Calcutta to Investigate Flow of Arms and Ammunition to Political and Anti-Social Elements

- 1802. SHRI DEVINDER SINGH GARCHA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government have set up a special cell at Calcutta under a senior officer of the Union Government to investigate the flow of arms and ammunition into the hands of political as well as anti-social elements in West Bengal;
 - (b) if so, the details thereof;
- (c) the nature and quantity of arms seized by the Police in their raids during the past six months;
- (c) wherher Government have since been able to ascertain the source of these seized arms and ammunition; and
 - (e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, AND MINISTER OF STATE, DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K. C. PANT): (a) No, Sir.

- (b) The question does not arise.
- (c) to (e). The required information is being collected and will be laid on the Table of the House.

Establishment of Second University

1803. SHRI DEVINDER SINGH GARCHA: Will the Minister of EDUCA-TION AND YOUTH SERVICES be pleased to state:

- (a) whether it is a fact that the Citizen's Council in Delhi has demanded establishment of a second University to solve the problem of college admission in the capital;
- (b) if so, the reaction of Government thereto;
- (c) what other suggestions have been made by the Citizens' Council in regard to admission in colleges;
- (d) whether Government have considered these suggestions; and

(e) if so, with what results?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V. RAO): (a) to (e). Information is being collected and a sta ement will be laid on the Table of the Sabha.

Air Service unto Taipeh in Taiwan

1804. SHRI DEVINDER SINGH GARCHA:

SHRI MANIBHAI J. PATEL :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) whether there is a proposal under consideration of Government to have air service upto Taipeh in Taiwan;
- (b) if so, the details thereof and, if not the reasons therefor;
- (c) whether it is a fact that the India-Japan route is unprofitable;
- (d) whether it is also a fact that this route could become a profitable on provide the frequency of service is increased and if the Air India touches more stations en-route; and
 - (e) if so, the details thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH):
(a) No. Sir.

- (b) Does not arise.
- (c) No. Sir.
- (d) and (e). Do not arise.

Scheme for Imporvement of Madras Airport

1805. SHRI DEVINDER SINGH GARCHA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) whether Government have drawn a comprehensive scheme for the improvement of Madras Airport for making it able to take on the Jumbos;
 - (b) if so, the details thereof; and
 - (c) the amoun: to be spent on this?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH);
(a) Madras airport is even now in a position

to receive "jumbo-jets". However, certain essential improvements are being made and additional facilities provided so as to meet the requirement more adequately.

- (b) New international and domestic arrival blocks are being constructed and the restaurant and the international and domestic departure areas are being enlarged. It is proposed to air-condition the airport restaurant, the international arrival wing and departure hall, the transit lounge and the domestic departure hail. Work is also being undertaken to strengthen the main runway, widen and extend the existing taxi-track and for the construction of a turning pad and parallel taxi track.
- (c) The estimated cost is approximately Rs. 220 lakhs.

भारतीय प्रशासन सेवा श्रौर प्रथम श्रोगी की इन्जीनियरिंग सेवा में श्रीधकारियों की भर्ती

1806. श्री राम सेवक यादव : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

- (क) गत तीन वर्षों में, वर्ष-वार भारतीय प्रशासन सेवा के कितने ग्रधिकारी भर्ती किए गये।
- (ख) उनमें से भारतीय प्रशासन सेवा के उन ग्रधिकारियों की वर्ष-वार ग्रलग-ग्रलग कितनी संस्था थी जो विश्वविद्यालय की परीक्षाग्रों में प्रथम श्रेगी तथा ग्रन्थ श्रेगियें में उत्तीर्ग हुए थे;
- (ग) उपर्युक्त ग्रविध में प्रथम श्रेगी की इंजीनियरिंग सेवाशों में भर्ती किये गये इंजीनियरों की कितनी संख्या थी;
- (घ) पाँच वर्ष, दस वर्ष, पन्द्रह वर्ष, बीस वर्ष और पच्चीस वर्ष सेवा करने के पद्यात भारतीय प्रशासन सेवा के अधिकारियों भीर प्रथम श्रेगी की इंजीनियरिंग सेवा में नियुक्त इंजीनियरों की भ्रलग-भ्रलग कुल कितनी परि-लक्षियाँ हैं; भीर
- (ङ) क्या उनकी परिलब्घियों में कोई भन्तर है भ्रौर यदि हां, तो इसके क्या कारएा हैं ?